

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI.**

O.A. No. 134 of 2023

IN THE MATTER OF:

Raman Sharma

.....Applicant

Vs.

State of Haryana

.....Respondents

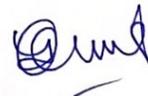
**ACTION TAKEN REPORT ON BEHALF OF
MUNICIPAL CORPORATION OF GURUGRAM
COMPLIANCE OF ORDER DATED 28.04.2023**

MOST RESPEFULLY SHOWETH:

1. That this Hon'ble Tribunal vide order dated 28.04.2023 took note of the complaint letter regarding alleged non-compliance of Solid Waste Management Rules, 2016. This Hon'ble Tribunal directed that let Commissioner, Municipal Corporation Gurugram look into the matter and take remedial measures following due process of law and action taken report be filed.
2. That Malibu Town Colony, Sector 47, Gurugram was developed by M/s Malibu Town Estate Pvt Ltd. in pursuance to License granted by the Town & Country

Planning Department, Haryana. In June, 2022 the Competent Authority has passed the order to handover the colony to answering respondent for maintenance of the services. Thereafter, answering respondent has put the mechanism in place to collect the garbage from households and sent to designated site. No waste collected is being dumped in the colony.

3. That it was learnt that horticulture material after pruning of trees got done by Resident Welfare Association was collect at vacant land of the colony. Now, said waste has been lifted and site has been cleared. The president of the RWA has already been put to notice for necessary compliance in this regard. Sign Board has also been placed with warning not to dump the waste. Copy of Sign Board is annexed as **Annexure-R/1**.
4. That considering practical difficulties in regular monitoring over the place in question, it has been fenced with barbed wire to avoid chances of dumping of waste in future. Plantation has also been done on the land in question. Photographs of the place in question are annexed as **Annexure-R/2**.



In view of the facts and submissions made herein above, present OA may kindly be disposed of qua the answering respondent. Any direction passed by this Hon'ble Court shall be complied with.

Place: Gurugram
Date: 29.08.2023


Joint Commissioner-SBM,
Municipal Corporation,
Gurugram

8/23, 7:23 PM

GPS Map
Camera Lite

50, Malibu Town, Sector 47, Gurugram, Fatehpur, Haryana 122001, India

Latitude
28.42220166666667°Longitude
77.05149833333333°Local 03:07:02 PM
GMT 09:37:02 AMAltitude 229 meters
Monday, 28.08.2023

1/28/23, 7:23 PM

PHOTO-2023-08-28-18-56-37.jpg

Annexure R-2



 **GPS Map**
Camera Lite

50, Malibu Town, Sector 47, Gurugram, Fatehpur, Haryana 122001, India

Latitude
28.422198333333334°

Longitude
77.05132833333333°

Local 04:31:02 PM
GMT 11:01:02 AM

Altitude 229 meters
Monday, 28.08.2023

28/23, 7:21 PM

Annexure R-2

PHOTO-2023-08-28-18-56-37.jpg



GPS Map
Camera Lite

50, Malibu Town, Sector 47, Gurugram, Fatehpur, Haryana 122001,
India

Latitude

28.42211666666667°

Longitude

77.05132333333333°

Local 03:19:50 PM

GMT 09:49:50 AM

Altitude 229 meters

Monday, 28.08.2023